

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2055
ANSWERED ON:04.12.2014
COAL BLOCKS IN MAHARASHTRA
Patole Shri Nanabhau Falgunrao

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government had sanctioned four coal blocks in Maharashtra during the years 2007-09;
- (b) if so, the details thereof;
- (c) whether the coal produced in GarePelma Sector-II coal block was allotted to a bogus company named Mahatamil Collieries Limited in concessional rates;
- (d) if so, whether the scam to the tune of Rs. 25,000 crore has been reported on sale of coal in open market whereas the said coal was allotted for generation of power;
- (e) if so, the details thereof;
- (f) whether the scam worth Rs. 4000 crore has taken place due to allotment of coal which was produced from GarePelma Sector-II, Adkoli, Varora etc. coal blocks to private companies for processing coal;
- (g) if so, whether the Union Government has taken any steps to punish the guilty after conducting an enquiry into the matter; and
- (h) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b): The details of 11 coal blocks located in Maharashtra which were allocated to various public and private sector companies during the period 2007- 2009 are given below:-

S.No. Name of Coal Block Name of Allocatee Company (ies) 1. KosarDongergaon ChamanMetaliks Ltd. 2. Warora West (North) Bhatia International Ltd. 3. Agarzari Maharashtra State Mining Corporation Ltd.(MSMCL) 4. Warora -do- 5. Lohara West Extn. Adani Power Ltd 6. Lohara (East) Murlu Industries Ltd. Grace Industries Ltd. 7. Bhivkund MAHAGENCO 8. Gondkhari Maharashtra Seamless Limited Dhariwal Infrastructure (P) Ltd. Kesoram Industries Ltd. 9. Bander AMR Iron & Steels Pvt. Ltd. Century Textiles & Industries Ltd. J.K. Cement Ltd. 10 Khappa&Extn. Sunflag Iron Steel Ltd Dalmia Cement (Bharat) Ltd. 11. Dahegaon/ IST Steel & Power Ltd Makardhokra IV Gujarat Ambuja Cement Ltd. Lafarge India Pvt. Ltd.

(c): Gare Palma Sector-II coal block located in state of Chhattishgarhw was allocated jointly to Maharashtra State Mining Corporation and Tamil Nadu Electricity Board on 02.08.2006. The allocatees have formed a joint venture company namely MahaTamil Collieries Ltd. for development of coal block. The said coal block has not come under production.

(d) & (e): Do not arise in view of reply given at (c) above.

(f) to (h) : Production from Gare Palma Sector-II, Marki-Zari- Jamani-Adkoli and Warora coal blocks has not commenced and therefore the question of any scam on account of coal produced from above coal blocks does not arise. It is further informed that the Central Bureau of Investigation (CBI) has registered 3 Preliminary Enquiry (PE) cases regarding alleged irregularities in allocation of coal blocks – relating to allocation of coal blocks to private companies during the period 2006-09, relating to allocation of coal blocks to private companies during the period 1993-2004 and relating to allocation of coal blocks to Government companies. In view of the various observations of Hon'ble Supreme Court of India in W.P. (Criminal) No.120 of 2012, it would not be possible for the Ministry of Coal to obtain any details from CBI in this regard.